BILL NO. 16 OF 1985

THE MANIPUR LOCAL FUNDS (ACCOUNTS & AUDIT) (AMENDMENT) BILL, 1985

further to amend the Manipur Local Funds (Accounts and Audit) Act, 1976 (Manipur Act 7 of 1976).

BE it enacted by the Legislature of Manipur in the Thirty-sixth Year of the Republic of India as follows:—

1. (1) This Act may be called the Manipur Local short title Funds (Accounts & Audit) (Amendment) Act, 1985.

mencement.

- (2) It shall come into force on its publication in the official Gazette.
- 2. In the Manipur Local Funds (Accounts & Audit) Substitution Act, 1976 (hereinafter referred to as the principal Act), of "Director of Local Fund Accounts", Fund Audit" wherever they occur, the words "Director of Local Fund for "Examiner of Local Fund Audit" shall be substituted and such consequential per of Local Audit" shall be substituted, and such consequential Fund amendments as to the rules of grammar may require also Accounts". be made.

Insertion of new section 11—A.

3. After Section 11 of the principal Act, the following section shall be inserted, namely,—

"Submission and laying of annual reports.

11A. The Director of Local Fund Audit shall, during each financial year, prepare in such form and at such time as may be prescribed, an annual report giving full accounts of its activities under this Act during the previous financial year and copies thereof shall be forwarded to the State Government and the State Government shall cause every such report to be laid before the Legislature of the State of Manipur, as soon as may be it is received by the State Government".

Validation of acts done before commencement of the Act.

4. Any order made, thing done, or action taken by the Director of Local Fund Audit in pursuance of the Government's Orders No. 2/3/84-FD(LFA) dated 22nd December, 1984 and subsequent Orders of even number dated the 7th January, 1985 but before the commencement of this Act shall for all purposes be deemed to have been made or done or taken under this Act, as if this Act were in force on the day on which such order was made, thing was done or action was taken: